



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Srinagar.

No: LD(Notary)2013/Interviews
Dated: - 07.06.2019.

Notice

Due to some unavoidable reasons the interview for the appointment of Notary Public Jammu Division scheduled from 17.06.2019 to 21.06.2019 is postponed till further orders.

The fresh date, time and venue shall be intimated in due course.

Inconvenience, if any, caused is regretted.

(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer
Department of Law, J and PA

Copy to :-

1. Director Information J&K for publication in two leading dailies at Srinagar/Jammu.
2. Interview Board, for information.